NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.30/ BB/ 2017	<u> </u>	Admission	230-232	Homeward Residential Corporation India Pvt. Ltd., & Another

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAJI. P. BHON Advocale Lu pototour.

Counsel for petitioner is present. Registry raised objection about maintainability of this application.

Counsel for petitioner is directed to explain how the objections raised by the Registry about the maintainability of this petition.

List it on 24.07.2017.

MEMBER (J)